STATEMENT

Written Answers

Amount of Excise Duties (including additional excise duties) collected in each State during 1970-71 and 1971-72:

(Rs. in Crores)

| | State | Amount 1970-71 | collected in 1971-72 |
|-----|------------------|-------------------|-------------------------|
| 1. | Andhra Pradesh | 101.51 | 115.48 |
| 2. | Assam | 52.40 | 58.23 |
| 3. | Bihar | 93.72 | 106,26 |
| 4. | Gujarat | 213.88 | 234.39 |
| 5. | Haryana | 10.07 | 11.96 |
| 6. | Jammu & Kashmir | 0.28 | 0.36 |
| 7. | Kerala | 84.47 | 97.59 |
| 8. | Madhya Pradesh | 46.20 | 54.80 |
| 9. | Maharashtra | 417.80 | 502.95 |
| 10. | Mysore | 69.07 | 88.76 |
| 11. | Orissa | 27.96 | 21.49 |
| 12. | Punjab | 11.87 | 14.04 |
| 13. | Rajasthan | 7.96 | 10.17 |
| 14. | Tamil Nadu | 154.33 | 191.47 |
| 15. | Uttar Pradesh | 179.06 | 210.86 |
| 16. | West Bengal | 212.85 | 206,46 |
| 17. | Meghalaya | Negligible | |
| 18. | Himachal Pradesh | 0.05 | 0.08 |
| 19. | Manipur | Negligible | |
| 20. | Tripura | | 0.21 |
| | | 1683.48 | 1925.56 |

FINANCIAL ASSISTANCE TO NATIONAL RUBBER MANUFACTURING CO. LTD. AND INCHEK LTD

SHRI DWIJENDRALAL SEN **GUPTA**: SHRI SUHRID MULLICK CHOUDHURY:

Will the Minister of FINANCE be Pleased to state:

- (a) whether representations have been receieved by Government against Messrs. National Rubber Manufacturing Co. Ltd. and Messrs. Inchek Ltd., West Bengal, relating to mismanagement and malpractices by firms:
- (b) if so, the action taken by Government in the matter; and
- (c) the total amount of loan advanced by the public financial institutions to the above firms?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) The National Rubber Manufacturer's Employees Union and Inchek Employees' Union have been making some allegations from time to time against the managements of the two companies about certain appointments made by the

management. The long-term financial institutions which have investments in the companies and have assisted them with term loans discussed the matter with the Boards of Management of the companies concerned and advised the management to reconstitute the Boards in the best interest of the companies concerned:

to Questions

(c) The information is being collected and will be laid on the Table of the House.

INDIAN AIRLINES

580. SHRI SANDA NARAYANAPPA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Indian Airlines is keen to fly on regional international flights operations to Bangkok, Tashkent, Teheran and the Arabian Gulf Towns; and
- (b) if so, the decision taken by Government in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Air services to and through foreign countries are governed by bilateral agreements/ arrangements which take into account commercial considerations. Indian Airlines does not have the right to operate to Teheran and points in the Gulf area as these are served by Air-India as the designated national carrier. Indian Airlines has been operating for several years to some neighbouring countries. Presently, it operates to Nepal (Kath-mandu), Sri Lanka (Colombo), Burma (Rangoon) and Bangladesh (Dacca). Bangkok is presently served by Air India. Under the existing bilateral agreement with Thailand, it is possible to designate a second Indian carrier to operate to Bangkok. This has, however, not been done on commercial considerations. 581. [Transferred to the \lth August 1972]

APPOINTMENTS TO SUBORDINATE CADRES IN I NATIONALISED BANKS IN WEST BENGAL

- 582. SHRI KALI MUKHER3EE: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that local management of Naionalised Banks in the State of West Bengal have been violating the instructions issued by their head Office stipulating that all recruitments to stubordinate staff cadre should be from among the persons having permanent place of residence nearest to the office; and

(b) if so, the action ment against the local Nationalised Banks for instructions?

99

taken by Govern management of violating those

THE MINISTER OF FINANCE (SHRI Y. B.CHAVAN): (a) and (b) The information is being collected and will be laid on the table of the House.

DEVELOPMENT OF SHIVA TEMPLE IN SUNDER-BANS FOR TOURISTS

- 583. SHRI KALI MUKHERJEE: Will the Minister TOURISM AND CIVIL AVIA TION be pleased to state:
- (a) whether Government have rendered any financial assistance to the Government of West Bengal for developing the site of a Shiva temple, namely Jatar Deul, in Sunder-bans of West Bengal as a place of tourist attraction;
 - (b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No, Sir.

(b) Does not arise.

DEBT REPAYMENTS

- 584. SHRIMATI PRATIBHA SINGH Will the Minister of FINANCE be pleased to state:
- (a) whether Government have requested various international financing/aid institutions and different foreign Governments for certain relaxations in debt repayments that fall due this vear; and
- (b) if so, the nature of requests made to each creditors and the reaction/attitude of each creditor thereto?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) The Government of India had brought to the notice of the World Bank and the Members of the Aid-India Consortium the heavy burden of debt-service payments and the consequent dimu-nition in the resources avialable for development.

(b) The question of debt relief for the current year is under discussion amongst the members of the Aid-India Consortium.

PROMOTIONAL CAMPAIGN TO ATTRACT SOUTH EAST ASIAN TOURISTS TO INDIA

585. SHRI SHYAMLAL GUPTA: SHRI K. P. SINGH DEO:

Will the Minister of TOURISM & CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a campaign was launched by Government in Singapore to attract South-East Asian tourists to India; and

to Questions

(b) if so, the expenditure incurred by Government on the campaign and the results achieved?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The Department of Tourism launches regular advertising campaigns through Tourist Offices located at Tokyo and Singapore to promote tourism from South East Asia.

(b) Rs, 3 lakhs are spent every year for promotion and publicity in South East Asia. Out of this Rs. 1.50 lakhs are provided for advertising and allied publicity in Singapore and Malaysia. There has been a significant increase in tourist traffic from South East Asia. During 1971, 31,100 tourists came from this region as compared to 3318 tourists in 1967.

DEFENCE PRODUCTION PLANT IN BIHAR AND ORISSA

586. SHRI DHARAM CHAND JAIN: Will the Minister of DEFENCE be pleased

- (a) whether it is a fact that Government are considering to set up a defence production plant in the backward areas of Bihar and Orissa; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

ENQUIRY AGAINST ALEMBIC CHEMICAL WORKS

- 587. SHRI S. A. KHAJA MOHIDEEN : Will the Minister of COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that Government have received representations and complaints regarding manipulation of purchases, made through benami firms, at artificially inflated prices by the Alembic Chemical Works; if so, the details thereof; and
- (b) whether Government have enquired into the affairs of this company, if so, with what result?

THE MINISTER OF COMPANY AFFA-IRS (SHRI K. V. RAGHUNATHA REDDY): (a) and (b): Government has received